2063 Written Answers PHALGUNA 5, 1887 (SAKA) Written Answers 2064

The Minister of Health and Family Planing (Dr. Sushila Nayar): (a) A research scheme in Indian Systems of Medicine namely Ayurveda including Sidha and Unani is proposed to be taken up in the Kilpauk Medical College and Hospital with financial assistance from the Central Government.

(b) The diseases that will be taken up for investigation are:

Ayurveda . . (i) Leucoderma

(ii) Filariasis

Siddha . . . (iii) Cirrhosis of the liver in adults.

(iv) Peptic ulcer.

Unani

. Rheumatoid Arthritis

There will be close and intimate collaboration of the Departments of Pharmacology, Biochemistry and Pathology and other basic sciences of the Kilpauk Medical College and the Research Units of the Indian Systems of Medicine.

(c) The Madras Govt. is considering the proposal.

(d) The details of the personnel will be worked out by the Governing Committee proposed to be set up by the State Government.

(e) and (f). Yes, The States of Maharashtra, Mysore and West Bengal have constituted such cells. The Kerala Government has also accepted, in principle, the establishment of a Post-Graduate Institute for Ayurvedic specialities (Panchakarma, Vishavaidaya and Marma Chiktusa).

(g) Does not arise.

Foreign Exchange Allocations for Import of Raw Materials

844. Shri Kapur Singh: Shri P. K. Doo:

Will the Minister of **Finance** be pleased to state:

(a) whether any additional foreign exchange allocation is being made for 2511 (Ai) LSD-4. the import of essential raw materials for the current financial year; and

(b) if so, the details thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The additional allocation are meant for the import of essential raw materials such as sulphur and rockphosphate for fertiliser production, non-ferrous metals, special steel, lubricants, chemicals etc. for other industrial production and for import of raw materials and components. As detailed information relating to the specific allocation, or otherwise, of foreign exchange for each category of requirement will tend to influence market conditions, it would not be expedient to state the specific allocations for each of the above purposes.

Taxation on Unaccounted Money

845. Shri P. C. Borcoah: Shri M. L. Dwivedi: Shri Bhagwat Jha Asad: Shri S. C. Samanta: Shri Subodh Hansda:

Will the Minister of Finance be pleased to state:

(a) whether the Commissioner of Direct Taxes has received appeals from various parties subjected to taxes at different rates on the underlared money declared by them under the Acts enacted in 1965 for affecting a parity between the two categories of parties; and

(b) if so, the decision taken in this regard?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The two schemes of voluntary disclosures contained in the two Finance Acts of 1965 are independent of each other. As such no parity can be effected between the two.

Purchase of U.S. Fertilisers

 Shri M. L. Dwivedi: Shri P. C. Borooah;
Shri Bhagwat Jha Azad;